

GOVERNMENT OF INDIA
MINISTRY OF MINORITY AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 1190
ANSWERED ON 13.12.2023

FUNDS TO MINORITY INSTITUTIONS

1190. SMT. PRIYANKA CHATURVEDI:

Will the Minister of MINORITY AFFAIRS be pleased to state:

- a. whether Government has any data regarding the funds allocated to the Minority Institutions in the last five years, if so, the details thereof;
- b. whether Government has any data regarding the number of minority educational institutions established during the last five years, if so, the details thereof, State-wise;
- c. whether Government has any specific mechanism to decide the eligibility for establishing minority institutions in India, if so, the details thereof; and
- d. whether Government has any data regarding the number of minority institutions which were denied approval in the last five years, if so, the details thereof?

ANSWER

THE MINISTER OF MINORITY AFFAIRS
(SHRIMATI SMRITI ZUBIN IRANI)

(a): The Government has implemented various schemes for the welfare and upliftment of every strata, including minorities, especially the economically weaker and lesser privileged sections of the society, through various schemes of the Ministry of Skill Development and Entrepreneurship, Ministry of Social Justice and Empowerment, Ministry of Textiles, Ministry of Culture, Ministry of Women and Child Development and Ministry of Rural Development.

As far as Ministry of Minority Affairs is concerned, 'Scheme for Providing Education to Madrassas/Minorities' (SPEMM) was implemented which comprised two schemes- viz. Scheme for Providing Quality Education in Madarsas (SPQEM) and Infrastructure Development in Minority Institutions (IDMI). The SPQEM provided financial assistance to encourage traditional

institutions like Madarsas and Maktabas to introduce modern education through subjects such as Science, Mathematics, Social Studies, Hindi and English in their curriculum. IDMI facilitated education of minorities by augmenting and strengthening school infrastructure in Minority Institutions (elementary/secondary/senior secondary schools) in order to expand facilities for formal education to children of minority communities. This Scheme was implemented till 2021-22. The status of funds released to States under the said scheme for the years 2018-19 to 2021-22 is at Annexure- I.

(b), (c) & (d): As per information provided by the National Commission for Minority Educational Institutions, a quasi-judicial body, which primarily grants Minority Status Certificate to the educational institution which are established and administered by a minority or minorities. The following are the eligibility criteria for grant of Minority Status Certificate to minority educational institutions:

- i. The educational institution is established by a member/ members of the religious minority community.
- ii. The educational institution is established primarily for the benefit of the minority community.
- iii. The educational institution is being administered by the minority community.
- iv. If the Minority Educational Institution concerned is being run by a trust or a registered society, the majority of the trustees of the trust or members of the society, as the case may be, must be from the minority community and the trust deed/ Articles of Association must reflect the objective of sub-serving the interest of the minority community.

The number of minority educational institutions established during the last five years, State-wise is at Annexure- II. Information on denial of Minority Status Certificate to the educational institutions is not maintained centrally.

ANNEXURE- I

**ANNEXURE- I REFERRED TO IN REPLY TO PART (A) OF LOK
SABHA UNSTARRED QUESTION NO. 1190 FOR 13.12.2023
REGARDING 'FUNDS TO MINORITY INSTITUTIONS'**

(Amount in Rs. lakh)

State-wise detail of funds released under SPQEM and IDMI for the years 2018-19 to 2021-22									
SI. No	State/UTs	2018-19		2019-20		2020-21		2021-22	
		IDMI	SPQE M	IDMI	SPQE M	IDMI	SPQE M	IDMI	SPQE M
1	Bihar	-	-	-	-	-	-	-	61.33
2	Chhattishgar h	-	209.67	-	-	-	336.05	-	281.05
3	Haryana	-	-	278.4 4	-	-	-	-	-
4	Jharkhand	-	-	-	-	-	-	-	37.16
5	Kerala	31.68	-	25.81	-	-	-	-	-
6	Madhaya Pradesh	-	567.12	31.05	-	-	586.84	-	1466.25
7	Maharashtra	-	-	-	-	44.48 5	-	-	-
8	Manipur	25	-	-	-	-	-	-	-
9	Mizoram	82.39	-	251.7 7	-	4.87	-	-	-
10	Sikkim	-	-	148.7 4	-	-	-	-	-
11	Tripura	-	147.6	-	445.44	-	442.15	18.24	373.4
12	Uttar Pradesh	218.2 5	491.44	-	5912.8	542.5 1	18516	228.5	10649.7
13	Uttarakhand	-	51.84	-	-	120.0 2	830.82	-	319.66
14	Rajasthan	-	-	-	-	4.5	-	-	2678.56

ANNEXURE- II

ANNEXURE- II REFERRED TO IN REPLY TO PART (b), (c) & (d) OF LOK SABHA UNSTARRED QUESTION NO. 1190 FOR 13.12.2023 REGARDING 'FUNDS TO MINORITY INSTITUTIONS'.

State-wise number of educational institutions which have been granted Minority Status Certificate by the National commission for Minority Educational Institutions, during the last five years (2018-19 to 2022-23)

Sr. No.	State/UT	State/UT-wise Number of educational institutions granted Minority Status Certificate by the National Commission for Minority Educational Institutions during the last five years (2018-19 to 2022-23)
1.	Arunachal Pradesh	1
2.	Andhra Pradesh	3
3.	Assam	3
4.	Bihar	12
5.	Delhi	6
6.	Gujarat	4
7.	Haryana	12
8.	Himachal Pradesh	1
9.	Jharkhand	4
10.	Karnataka	30
11.	Kerala	51
12.	Madhya Pradesh	71
13.	Maharashtra	2
14.	Meghalaya	1
15.	Nagaland	1
16.	Orissa	1
17.	Puducherry	1
18.	Tamil Nadu	138
19.	Telangana	8
20.	Uttar Pradesh	75
21.	Uttarakhand	6
	Total	431
